

Central Administrative Tribunal, Allahabad.

Registration T.A.No.387 of 1986(C.Appeal No.124/84)

Hari Kishan and 4 others

Applicants

Vs.

Virendra Singh and 3 others

Respondents

## Connected With

Registration T.A.No.385 of 1986(C.A.No.132 of 1984)

Union of India and another

Applicants

Vs.

Virendra Singh and 6 others

Respondents

Hon. Ajay Johri, AM Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgement, see our judgement of date passed in the connected Registration No. T.A.385 of 1986 Union of India and another Vs. Virendra Singh and Zalarina 6 others.

अंगर जीसी MEMBER(A)

Dated: 30-5-1988

kkb

MEMBER(J)